

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 263 of 2012 &
IA-423 of 2012

Dated : 5th April, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Punjab State Power Corporation Ltd. ... Appellant(s)

Versus

Punjab State Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant (s): Mr. Anand K. Ganesan

Counsel for the Respondent(s): Mr. Sakesh Kumar for R.1
Mr. Tajender Joshi for R.2 & 3

ORDER

The learned counsel for R-2 and R-3 is filing reply today. Post the matter for hearing on **3.5.2013**. In the meantime, Rejoinder, if any, be filed.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ak/vt